

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 97/TT/2014

Date: 7.7.2014

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff for 3x110 MVAR Line reactor for 765 kV D/C Raipur PS – Wardha Line 1 Ckt#2 to be charged as Bus reactor at Wardha SS under Integration of Pooling Stations in Chhattisgarh with central part of WR of IPP generation projects in Chhattisgarh (IPP-C) for tariff block 2009-14 period.

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish the following information on affidavit, with advance copy to respondents/ beneficiaries, latest by 22.7.2014:-

- i) Supporting document for repayment schedule considered for IFC (IFC – A LOAN) (31419-00), IFC (IFC – B LOAN) (31419-1) and IFC (ICFF LOAN) (31419-02):
- ii) Exchange rate considered as on 1.3.2014:
- iii) Supporting document for interest rate and repayment schedule for Bond XLIII and Bond XLIV;
- iv) Form 9A as per books of account (accrual basis).

Yours faithfully,

Sd/-
(Dr. P.K. Sinha)
A C (Legal)